

**SUBJECT: ADVERTISEMENT FOR JOBS BY PRIVATE COMPANIES
STARRED LAQ NO.002A TABLED BY SHRI. VIJAI SARDESAI, M.L.A.
(FATORDA) TO BE ANSWERED ON 16/01/2026.**

QUESTION	ANSWER
*WILL the Minister for Labour & Employment be pleased to state:	By Shri Atanasio Monserrate, Hon'ble Minister for Labour and Employment.
(a) whether the Government is aware that Private Companies/ Industrial Companies/ Pharma Companies operating from Goa have issued recruitment advertisements in other parts for India for various posts for its Goa unit during the last 3 years till date; if so, the details thereof;	Sir, yes, in the past, INDOCO REMEDIES LIMITED (Plant II), Plot No. L-32, 33, 34 Verna Industrial Estate, Verna Goa, ENCUBE ETHICALS PVT LTD, C-1 Madkaim Industrial Estate Post Mardol, Ponda Goa and recently MRF Limited, P.O. Box 1, Ponda Goa, had failed to notify their vacancies in Employment Exchange and advertised outside the State. Accordingly, Show Cause Notices were issued as per the Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959 and thereafter complaint has been filed before the JMFC Panaji. However, as per the Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959 there is no provision to initiate action against the companies hiring workforce from other state.
(b) whether the Government is aware that Private Companies/Industrial Companies in Goa are recruiting staff under Chief Minister's/ Prime Minister's Apprenticeship Programme/Scheme for their units in Goa unit during the last 3 years till date; if so, the details thereof with such name of the applications/name of the company, date of joining;	Yes, the Government is aware that Private Companies/Industrial Companies in Goa are engaging apprentice under Goa Chief Minister's Apprenticeship Policy for Government Establishment- 2023/ Pradhan Mantri National Apprenticeship Promotion Scheme during the last 3 years till date. Year-wise Details of Apprentices engaged under Goa Chief Minister's Apprenticeship Policy for Government Establishment-2023 /Pradhan Mantri National Apprenticeship promotion Scheme for the State of Goa as per <u>Annexure -A</u>
(c) whether any action has been taken or is proposed to be taken against companies and factories for any violation of applicable labour or employment regulations with regards to carrying out recruitment in other States; if so, the details along with copies of orders issued, and if not, furnish a copy of the clarification or explanation submitted by the companies/ industries;	Yes. Show Cause Notice issued to INDOCO REMEDIES LIMITED (Plant II), Plot No. L-32, 33, 34 Verna Industrial Estate, Verna Goa, ENCUBE ETHICALS PVT LTD, C-1 Madkaim Industrial Estate Post Mardol, Ponda Goa and MRF Limited, P.O. Box 1, Ponda Goa are as per Annexures I, II, III and IV respectively. Reply submitted by above companies/ establishments are furnished as per Annexures V, VI, VII and VIII respectively. Thereafter, against all three

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(d)	furnish copies of all No Objection Certificates issued by the Department permitting companies to conduct recruitment drives outside the State for vacancies in establishments located in Goa; and	Regional Employment Exchange does not issue No Objection Certificates.															
(e)	the total number of Goan staff and non-Goan staff working in Goa as full time staff and under Chief Minister's /Prime Minister's Apprenticeship programme Scheme?	<p>According to Directorate of Skill Development & entrepreneurship, the total number of Apprentices engaged under Goa Chief Minister's Apprenticeship Policy for Government Establishment-2023/Pradhan Mantri National Apprenticeship Promotion Scheme are as follows:-</p> <table border="1"> <thead> <tr> <th>Financial Year</th> <th>Goan*</th> <th>Non Goan*</th> </tr> </thead> <tbody> <tr> <td>2023-24</td> <td>5666</td> <td>2809</td> </tr> <tr> <td>2024-25</td> <td>5124</td> <td>3762</td> </tr> <tr> <td>2025-2026 (Till November 2025)</td> <td>4490</td> <td>2996</td> </tr> <tr> <td>Total</td> <td>15280</td> <td>9567</td> </tr> </tbody> </table> <p><i>* Classification done on the basis of data available on National Apprenticeship Portal as State Goa or otherwise.</i></p>	Financial Year	Goan*	Non Goan*	2023-24	5666	2809	2024-25	5124	3762	2025-2026 (Till November 2025)	4490	2996	Total	15280	9567
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